

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 197/2016

IN THE MATTER OF:

Actuate Business Consulting Pvt. Ltd. Applicant/petitioner
Vs.
Ambika Trading & Constructions Co. Pvt. Ltd. Respondent

Order under Section 439(1)(b), 433 (e) & 434 of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Applicant/petitioner : Mr. Abhigia, Ms. Madhuri,
Advocates
For the Respondent :

ORDER

Notice to show cause to the respondent why the petition be not admitted.

List the matter on 24th August, 2017.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

26.07.2017
V. Sethi